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PART-1 SECTION-1

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE**

**PUBLIC NOTICE NO. 39 /(RE-2010)/2009-2014
NEW DELHI: DATED: 09 .03.2011**

Subject: SION for new product “Woollen blended Worsted yarn” under Textiles Products Group.

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14 and Paragraph 1.1 of the Handbook of Procedures (Vol. I) (2009-14), the Director General of Foreign Trade hereby notifies a new SION bearing number J-374 in respect of the export product “Woollen blended Worsted Yarn”. This will appear at Page number J46 of the Textile Product Group below the existing entry No. J373 in the Hand Book of Procedures (Vol. II) (updated as on 31st May, 2009). The new entry would be as under:

Sl. No.	Export item	Quantity	Import item	Quantity allowed
J-374	Woollen blended Worsted Yarn:	1 Kg	(1) Wool Tops, below 32 micron	1.10 Kg / Kg content in export
	made from Wool Tops and Acrylic Tops		(2) Acrylic Tops up to 3.00 denier	1.10 Kg / Kg content in export

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The effect of this Public Notice:

SION for Woollen blended Worsted Yarn in the Textiles Product (Product Code: J) is being notified for the first time. Before this there was no SION for this export item.

Sd/-

(Anup K. Pujari)
Director General of Foreign Trade
E-mail: dgft@nic.in

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